

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CHANDIGARH BENCH**

**O.A. No.60/88/2018**

**Date of decision: 24.01.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

Lalita Rani D/o Late Sh. Haveli Ram, aged 50 years, Group-D, R/o Village Kalyana, Ambala Cantt. (Haryana).

**...APPLICANT**  
**VERSUS**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, New Delhi, Rly. Station, New Delhi.
3. Financial Advisor and Chief Accounts Officer/Pensions, Northern Railway, Baroda House, New Delhi.

**...RESPONDENTS**

**PRESENT:** Sh. Karnail Singh, counsel for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. The present O.A. is directed against order Annexure A-1, wherein respondents have asked the applicant to furnish documents so that her claim for family pension can be settled.
2. Sh. Karnail Singh, learned counsel appearing on behalf of the applicant submitted that time and again applicant has submitted documents as desired by the respondents for grant of family pension to her. Now again she has received a communication whereby the respondents have sought certain documents, therefore, he

submitted that direction be issued to the respondents to grant her family pension.

3. I have given my thoughtful consideration to the entire matter and of the view that since respondents have now asked for documents, therefore, let the applicant submit the same within 15 days from receipt of a certified copy of this order. Thereafter, respondents are under command to decide the claim of the applicant without loss of any time as per rule formation. If applicant is held entitled to family pension, the same be released to her otherwise reasoned and speaking order be passed and the same be duly communicated to her. Let the above exercise be carried out within a period of 30 days from the date of receipt of documents from the applicant.
4. The O.A. is disposed of in the above terms.



**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 24.11.2018.  
Place: Chandigarh.

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